

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:144

ANSWERED ON:01.12.2006

ENHANCEMENT AND ADDITIONAL ALLOCATION OF FUNDS UNDER IAY

Bishnoi Shri Jaswant Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of requests made by the various State Governments regarding enhancement and additional allocation of funds under Indira Awas Yojna (IAY) during the current year in the wake of the heavy rains and floods etc.; and

(b) the action taken/to be taken by the Union Government thereon indicating the funds allocated/to be allocated, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR RAGHUVANSH PRASAD SINGH)

(a) & (b) A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) and (b) of Lok Sabha Starred Question No.144 due for answer on 01.12.2006

The following State Governments have made requests for release of additional funds, under IAY, for construction of houses damaged by floods occurred during the current year:

Andhra Pradesh Construction of 4 lakh houses
Orissa Construction of 1 lakh houses
Karnataka Construction of 12,753 houses
Rajasthan For release of Rs. 50.00 lakh each for 12 flood Affected districts and Rs.11.00 crore for Barmer & Jaisalmer Distts. for construction of IAY houses.

In addition, the Leader of Opposition in the Gujarat Legislative Assembly, has also made a request for construction of additional 10,000 houses in Gujarat damaged due to floods.

As per IAY guidelines, an amount up to Rs. 50.00 lakh (including the State share) per district can be released to meet the exigencies arising out of the natural calamities like floods which is sufficient for construction of 200 houses per district only. For this purpose, the State Government may send a proposal, along with requisite documents such as district wise number of houses damaged due to floods, and block-wise, village-wise list of BPL beneficiaries to whom the assistance is to be provided. However, these details have not been provided by the above States except Rajasthan for which an amount of Rs. 2.25 crore has been released to 12 districts as 1st instalment @Rs. 18.75 lakh to each district. The other State Governments have since been informed about this.

Regarding the additional demands of these States, the Ministry of Home Affairs have informed that as per the laid down procedure Inter-Ministerial Central Teams visited these States and submitted their Reports which were considered by the Inter-Ministerial Group (IMG). The recommendations of the IMG in the case of these States will be considered by the High Level Committee shortly for approval of financial assistance.